

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

Contempt Petition No.94 of 2015
in
Original Application No. 466 of 2014
Date of order : 22-02-2018

Between :

T. Nagamma W/o Late Sri S. Raju,
Aged about 61 years, Ex.No.P/2748,
R/o D.No.5-721/A, Peerlachavadi Street,
Santhanpet, Chittoor, Chittoor District.Applicant

AND

1. Union of India rep by its
Chief of Army Staff, Army Head Quarters,
New Delhi.
2. The Controller of Defence Accounts (Pensions),
Allahabad, Uttar Pradesh.
3. The Commandant,
EME Officer (Civ), Army Base Workshop,
Allahabad Fort, Pin-211005.
(The 1st and 3rd respondents are not necessary parties) ...Respondents

Counsel for the Applicant : Dr. A. Raghu Kumar
Counsel for the Respondents : Mrs. K. Rajitha, Sr. CGSC

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER
THE HON'BLE MRS. MINNIE MATHEW, ADMINISTRATIVE MEMBER

(Oral order per Hon'ble Mr.Justice R.Kantha Rao, Judicial Member)

It is submitted by Mrs. K. Rajitha, learned Sr Central Government Standing Counsel for Respondents that the order of the Tribunal passed in the OA has been complied with by forwarding the PPO to the Chief Manager of State Bank of India, Musirabad, Hyderabad, vide proceedings dated 28.08.2017. The CP is therefore closed. No order as to costs.

2. However, if the applicant disputes the amounts, she can file fresh OA.

(MINNIE MATHEW)
ADMINISTRATIVE MEMBER

(R.KANTHA RAO)
JUDICIAL MEMBER

Dated : 22nd February, 2018.
Dictated in Open Court.

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